GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:728 ANSWERED ON:10.12.2013 REPORT FROM COAL ALLOTTEE COMPANIES Venugopal Shri P.

Will the Minister of COAL be pleased to state:

- (a) whether only two out of 160 coal blocks allotted since 2004 have started production till date;
- (b) if so, the details thereof and the reasons for not commencing the production in other cases;
- (c) whether the Government has sought report from the companies which have not commenced the production so far;
- (d) if so, the response of the companies thereon; and
- (e) the punitive action taken by the Government against the companies?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (e) Out of the coal blocks allotted since 2004, 11 have started production. The allocattees of coal blocks, who have not started production so far, are in various stages of obtaining statutory clearances and mining lease, preparing mining plan, acquisition of land, procuring machinery and equipment etc. for both mining as well as end-use project. Government periodically monitors and reviews the development of allocated blocks as well as end use plants by the allocattee companies in the review meetings. Further, an Inter-Ministerial Group (IMG) has been constituted on 21.06.2012 under the chairmanship of Additional Secretary (Coal) to review the progress of development of allocated coal/lignite blocks and associated end use projects of the allocattees. Wherever delays are noticed, Government issues show cause notices and advisories to such allocattees cautioning them to bring the coal blocks into production as per the guidelines/milestones chart.

Based on the recommendations of the then Review Committee and the IMG, the Government has so far de-allocated 47 coal blocks. Out of the 47 de-allocated blocks, 2 blocks were allocated again and in respect of 5 blocks allotted to National Thermal Power Corporation Ltd./Damodar Valley Corporation Ltd./Jharkhand State Electricity Board, de-allocation letters were withdrawn.